

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2286

ANSWERED ON:06.12.2012

RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA

Jaiswal Shri Gorakh Prasad ;Singh Shri Ratan;Verma Shri Sajjan Singh

Will the Minister of POWER be pleased to state:

- (a) whether the Government has received complaints regarding partial or non- electrification of villages even after the implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);
- (b) if so, the details of such complaints received during the last three years and the current year thereof and the action taken by the Government thereon, State-wise;
- (c) whether the Government has also received any complaints regarding alleged irregularities in the implementation of the said scheme;
- (d) if so, the details thereof including the nature of complaints received and the action taken/proposed to be taken by the Government thereon, State-wise including Madhya Pradesh; and
- (e) the measures undertaken by the Government to address the issue?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) : The electricity infrastructure in the villages is created in line with the provision made in the sanctioned Detailed Project Reports (DPRs) under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY). In the projects implemented under RGGVY during X & XI Plan, the entire villages could not be covered in many of the projects because of the following reasons:-

- (i) Habitations having population less than 100 could not be covered because of the prevailing norms.
- (ii) Inadequate provisions of infrastructure in the DPRs proposed by the States.
- (iii) The scope of DPRs could not be enhanced beyond 20% of the contract amount due to contractual limitation in the contract awarded by the implementing agency.

Complaints regarding alleged irregularities in award of work in the States of Jharkhand and Jammu & Kashmir are under investigation by Central Bureau of Investigation (CBI).

Representations/suggestions are received in this Ministry from various quarters that provide feedback for improvement/effective implementation of the scheme. Complaints relating to implementation of rural electrification works are taken up with the concerned implementing agencies to address the issues.

(e) : For proper monitoring and ensuring quality of works, a Third Party Inspection mechanism plan was in place under the X Plan whereas three tier quality control mechanism has been put in place in respect of projects approved during XI Plan period.